CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

O.A. No. 61/794/2021



This the 17th day of May 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Rajesh Kumar, Age 58 years, S/o Sh. Mohan Lal, R/o Village Raipur, Nardini, Tehsil and District Jammu.

....Applicant

(Advocate: Mr. Raes Un Nissa)

Versus

Union Territory of Jammu & Kashmir through Commissioner cum Secretary to Government Public Works (R&B) Department, Civil Secretariat, Jammu-180001 and one another

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that she wishes to withdraw the O.A. with liberty to file fresh O.A.

2. Accordingly, the O.A. is dismissed as withdrawn with the liberty to the applicant to file fresh O.A., if fresh cause of action arises.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Manish/Shashi/Arun